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Cr1.A.No. 759 OF 2003
ITEM No.103

Court No.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.759 OF 2003

MAULAVI HUSSEIN HAJI ABRAHAM UMARJI

Appellant (s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent (s)

(With appln.(s) for exemption from filing c/c of the impugned judgment
and with office report)

Date : 21/07/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Colin Gonsalves, Sr. Adv.
Ms. Aparna Bhat, Adv.
Mr.Vipin M. Benjamin, Adv.

For Respondent (s)Mr. U.U. Lalit, Sr. Adv.
Ms. Aruna Gupta, Adv.
Mrs. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Colin Gonsalves, learned senior counsel appearing for the Appellant commenced his argument
s at 12.10 P.M. and concluded at 2.55 P.M. Thereafter, Mr. U.U. Lalit, learned senior counsel
appearing for the Respondents commenced his arguments and concluded at 3.00 P.M. Hearing stan
ds concluded.

Judgment reserved.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master